

Seventeenth Loksabha

>

Title: Regarding release and repatriation of the fishermen detained in Indonesia and Seychelles.

ADV. ADOOR PRAKASH (ATTINGAL): Sir, I want to seek the immediate attention of the Government on detention of Indian fishermen in Indonesia and Seychelles.

Indonesian authorities have detained eight Indian fishermen on 7th March, 2022 for crossing the sea border. These fishermen went to the sea from Andaman and Nicobar Islands. Their boat crossed the sea border due to strong winds and they were held by the Indonesian authorities for legal proceedings. Three fishermen belong to my Constituency in Kerala and five are from Tamil Nadu.

In another two incidents, the Seychelles Coast Guard has detained 58 fishermen on charges of crossing their territorial water border. The arrested fishermen were in two boats and they belong to Kerala and Tamil Nadu.

Sir, I request for an immediate intervention of the Government for release and repatriation of the fishermen detained in Indonesia and Seychelles.